

partment of Electronics under its Technology Development for Indian Languages (TDIL) Programme provides the opportunity to bring together the institutions specialising in computers and in Sanskrit. However, there is no proposal to send the computer scientists on deputation to Sanskrit institutions for coordination.

(c) Does not arise.

(d) The network linkage is given on a need basis and presently there is no proposal to provide the network linkages to such institutions.

Unauthorised Colonies on Najafgarh Road

6467. SHRI RAMDEW RAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a number of unauthorised colonies have come up on the area between Hasthsal village and Najafgarh Nallah on Najafgarh Road which was declared by the Government as 'Flooded land' in 1979.

(b) if so, the names of these colonies;

(c) whether the Government propose to regularise these colonies; and

(d) if so, the time by which these colonies are likely to be regularised and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) to (d). The information is being collected and will be laid on the Table of the Sabha.

Land to Cooperative Group Housing Societies

6468. SHRI BALRAJ PASSI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names and addresses of house building societies other than group housing societies entitled for allotment of land in Delhi, zon-wise;

(b) whether any complaints have been received regarding their list of members; and

(c) if so, the action taken or proposed to be taken to get these lists scrutinised?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) As per current policy, Housing Building Societies in Delhi are no longer being allotted land by the DDA. The question of entitlement for allotment of land, therefore, does not arise.

(b) and (c). Question does not arise, in view of reply to part above.

Working group on Housing

6469. SHRI R. DHANUSKODI ATHITHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to set up a Working Group for housing;

(b) if so, the terms reference and composition thereof;

(c) the time by which the report is likely to be submitted by it?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). Do not arise.

**Unauthorised Construction in DDA
Flats In Saket**

6470. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 3253 on August 19, 1991 and state:

(a) the details of MIG flats in Saket in which the encroachments have been made;

(b) the number of show cause notices with flat number have been issued for cancellation of allotment;

(c) whether the unauthorised constructions/encroachments have been removed/demolished by the Municipal Corporation of Delhi; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The encroachment/unauthorised construction have been detected in 38 cases of MIG flats in Saket.

(b) Show cause Notices in respect of flats No. A-59, A-66, A-67, A-75 & A-83 have been issued.

(c) and (d). Information is being collected and will be laid on the Table of the Sabha.

Modernisation of Oil and Rice Mills

6471. SHRI DHARMA BHIKSHAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to modernise the rice and oil mills in the country with foreign technology;

(b) if so, the details thereof; and

(c) the time by which it is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) No, Sir.

(b) and (c). Does not arise.

[*Translation*]

**Capital Investment In Small Scale
Industries**

6472. SHRI SURYA NARAYAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether there is any limit of capital investment in small scale industries;

(b) if so, the details thereof;

(c) the number of small scale units in the country at present, State-wise; and

(d) the details of the facilities and incentives given by the Union Government to small scale industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). The definition of SSI is based on the investment in plant and machinery and not based on total capital investment. The present investment limits in plant and machinery for Small Scale Industries, Ancillary Units and Export-oriented Units are Rs. 60 lakhs, Rs. 75 lakhs and Rs. 75 lakhs respectively.

(c) State-wise number of SSI units registered with State/UT Directorate of